

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 281 OF 2016

Dated: 27th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

NHPC Ltd.

.... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.
Mr. Rajiv Shankar Dvivedi
Ms. Arti Dvivedi
Mr. A. K. Pandey
Mr. J. K. Jha

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-1

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

Mr. Akshat Jain for R-3

Mr. Sethu Ramalingam for R-4

ORDER

It is represented that pleadings are complete.

In view of the urgency expressed, we direct the office to list this matter for hearing high on board on **12.12.2017** before the Bench headed by Justice N.K. Patil.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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